

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-205/2013/6604/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
Presiding Officer,
Industrial Tribunal, Dibrugarh.

Dated Guwahati the 14th August, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. ITD.01/2024/639, dtd. 08.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.08.2024 and permission to avail restricted holiday on 13.08.2024, along with station leave permission, from the evening of 09.08.2024 till the morning of 14.08.2024.** The District & Sessions Judge, Dibrugarh, and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-205/2013/6605-6606/A, dated 14-08-24

Copy forwarded for information to:

1. The District & Sessions Judge, Dibrugarh.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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